GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA UNSTARRED QUESTION NO- 1870

TO BE ANSWERED ON THURSDAY, THE 17th MARCH, 2022

Pending cases in Lok Adalats

1870 Shri Iranna Kadadi:

Will the Minister of **Law and Justice** be pleased to state:

- (a) the number of various Lok Adalats organized during each of the last three years and the current year in the country, especially in the State of Karnataka;
- (b) the number of cases disposed and number of cases pending in various Lok Adalats during the said period;
- (c) whether Government has been able to achieve the target of disposal of cases filed in various Lok Adalats and if so, the details thereof and if not, the corrective action taken in this regard; and
- (d) whether Government has provided funds to State Legal Services Authorities to enhance legal aid?

ANSWER

MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a) to (c) A statement showing number of various Lok Adalats held and cases disposed(both at pre-litigative stage and pending cases) during the last three years and the current year all over the country and in the State of Karnataka is at Annexure-A. Lok Adalats are organized by Legal Services Institutions at such intervals as it deems fit in order to reduce the pendency of cases in courts and also to settle the disputes at pre-litigation stage. Lok Adalats are not a permanent establishment and handle pending court cases as referred to it by the respective courts. Not being permanent in nature, all unsettled cases in Lok Adalats revert to

- respective courtsand do not remain as pendency with Lok Adalats. No specific disposal target is fixed prior to organization of any type of Lok Adalat.
- (d) Government has released the following grant-in-aid to National Legal Services
 Authority (NALSA) during the last three years and the current year for implementing
 legal aid programmes through State Legal Services Authorities.

(Rs. In Crore)

Year	Funds Released			
2018-19	150.00			
2019-20	140.00			
2020-21	100.00			
2021-22	145.00			
Total	535.00			

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 1870 for 17.03.2022 raised by Shri Iranna Kadadi, MP - Pending cases in Lok Adalats.

Details of various Lok Adalats held and cases disposed of during last three years and the current year all over the country and in the State of Karnataka.

State Lok Adalat:

State	2019		2020		2021		2022 (upto January)	
	Number of	Number	Number of	Number	Number of	Number	Number of	Number
	benches	of cases	benches	of cases	benches	of cases	benches	of cases
	constituted	disposed	constituted	disposed	constituted	disposed	constituted	disposed
		of		of		of		of
Total all								
over the								
country	107585	624659	52067	538793	77153	734888	7246	23890
Karnataka	5244	51099	2444	134108	693	3779	35	167

National Lok Adalat:

The Number of cases disposed off by National Lok Adalats during last three years:

State	Year					
	2019	2020	2021			
Total all over the country	5293273	2548368	12788037			
Karnataka	281849	334681	1277856			

Permanent Lok Adalat:

State	2019		2020		2021		2022 (upto January)	
	Number of Sittings	Number of cases settled	Number of Sittings	Number of cases settled	Number of Sittings	Number of cases settled	Number of Sittings	Number of cases settled
Total all over the country	28632	114233	20507	47475	27600	99436	2916	4788
Karnataka	1610	5523	1146	4635	1215	4745	130	310